## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:2745 ANSWERED ON:17.08.2011 AMENDMENT IN COAL DISTRIBUTION POLICY Pakkirappa Shri S.;Reddy Shri Magunta Srinivasulu

## Will the Minister of COAL be pleased to state:

(a) whether Coal India Limited proposes to amend/review coal distribution policy;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the present position thereof and the views of each State and experts in this regard; and

(d) the time by which a final decision in this regard is likely to be taken?

## Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): The Ministry of Coal has decided to review the New Coal Distribution Policy (NCDP) notified on 18.10.2007, with a view to meet the requirements of the stakeholders and to find solutions for the problems experienced in implementation of the policy.

(c): The Honourable Minister of Coal chaired an interactive session with all the stakeholders on 6.6.2011 to discuss the issues arising out of the implementation of the provisions of NCDP.During this session, divergent views were expressed on various provisions of the policy.

(d): The suggestions made by the stakeholders will be examined in the Ministry of Coal for considering amendment of the relevant provisions of NCDP, wherever required.